

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/44(CHE)/2023 in IA/558/2021

PETITION NUMBER : IBA/1263/2019

NAME OF THE APPLICANT : M/s.Gopalan Enterprises (India) Pvt Ltd

**NAME OF THE RESPONDENT(S) : Insolvency Resolution Professional For
Ultra Tiles Pvt Ltd & 2 Others**

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Krutika Raghavan is present. Ld. Counsel Mr. Sriram Venkatavaradhan is present. Ld. Counsel Mr. N.P. Vijay Kumar for Kotak Mahindra Bank Ltd.

Counsel for R3 filed a memo vide Diary No.3279 dated 01.07.2024 confirming the payment of Rs.22,99,898/- vide UTR No.KKBKR52024062100998490 dated 21.06.2024.

In view of the above R3 has complied with the directions of this Court.

In view of the above nothing survives in the Application and **IA(IBC)/44(CHE)/2023 is disposed off as infructuous.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk